



2026:AHC:19583

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2758 of 2026

Smt. Savitri Devi

.....Petitioner(s)

Versus

State Of U.P. And 9 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anil Kumar Maurya, Shiv Murti Kushwaha
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. The proceedings under Section 116 of the U.P. Revenue Code, 2006 was initiated by the petitioner before the respondent no.3-Sub Divisional Magistrate/Sub Divisional Officer, Soraon, Tehsil-Soraon, District-Prayagraj which was registered as Case No.T2502030308709. In the aforesaid proceedings an order of status quo has been passed on 14.08.2025 and further they were restrain to sell or purchase the aforesaid properties.

2. It is argued by counsel for the petitioner that the aforesaid interim order is continuing even today and the next date of listing is 06.03.2026. It is further argued that inspite of aforesaid respondents are trying to interfering in the matter and also trying to make the constructions over the land in dispute, which is violation of the order dated 14.08.2025. It is further argued that in this regard representations were made by the petitioner before the Commissioner of Police, Commissionerate Prayagraj as well as District Magistrate, Prayagraj but till date no action has been taken hence present writ petition.

3. It is informed by learned Standing Counsel that in case petitioner will raise all his grievances in the pending proceedings before the respondent no.3, he will pass appropriate orders on the same expeditiously.

4. Heard learned counsel for the parties and perused the records.

5. In view of the same, present writ petition is disposed of finally

directing the petitioner to submit an application in the pending proceedings before the respondent no.3 within a week from today. If it is so the respondent no.3 is directed to look into the matter and pass appropriate orders on the same within two weeks from the date of receipt of certified copy of this order.

(Prakash Padia,J.)

January 28, 2026

Pramod Tripathi